

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/1/2016
NAME OF THE PETITIONER(S) : R. Doraisamy and D. Dhanalakshmi
NAME OF THE RESPONDENT(S) : M/S Mehala Carona Textiles Private Limited & others
SECTION : 397/398

Sl.No. NAME (IN CAPITAL) REPRESENTED BY SIGNATURE

1.	T. Srinivasan	Representing Counsel for the Petitioner	T. Srinivasan
2.	R. VIDHYASHANKAR R. ASHOKKUMAR	Counsel for Respondents	Ashok Kumar

ORDER

Counsels for both the parties are present and prayed for adjournment. At request,
time is enlarged. Put up on 21.02.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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